

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
IB-3258/ND/2019  
CA-1765 C-V/ND/2020

**IN THE MATTER OF:**

Topnotch Trading Coporation Pvt Ltd  
Vs  
M/s Lotus Woodtech Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 16.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Kavita Jha, Adv. Vaibhav, Adv. Shwetha

**ORDER**

Adjourned to 17.04.2020.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)